

DIVISION BENCH  
COURT - I

O-201

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/1231(KB)2019  
IA(I.B.C)/961(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JUNE 2024

IN THE MATTER OF	ALLAHABAD BANK VS JHARKHAND MEGA FOOD PARK PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

Mr. Mainak Bose, Adv. ] For Applicant

Mr. Farooque Ali, Adv.

Mr. Shahrukh Raja, Adv.

Mr. Kumarjit Banerjee, Adv. ] For Respondent

Mr. Adil Naushad, Adv.

Ms. Sanchari Chakraborty, Adv.

Mr. Niraj Agrawal, Ex-Chairman of Monitoring Committee

**ORDER**

1. Ld. Counsel on both sides present.
2. IA(IBC)/961(KB)2024
  - a. This Application has been filed by Respondent. Ld. Counsel for the Respondent shall serve this application along with its all annexures upon Ld. Counsel for the Applicant.
  - b. Rejoinder, if any, be filed by the Applicant within one week.
3. Post this matter on **02.08.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)